

GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION NO.755
TO BE ANSWERED ON 21.07.2016

PROPOSALS UNDER PMGSY

755. SHRI LAXMI NARAYAN YADAV:

Will the Minister of **RURAL DEVELOPMENT** be pleased to state:

- (a) the number of proposals sent by the Government of Madhya Pradesh under the Pradhan Mantri Gramin Sadak Yojana (PMGSY) during the last three years;
- (b) the number of schemes sanctioned out of these and the number of them pending for sanction; and
- (c) the steps taken by the Government so far to award sanction to these proposals?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(SHRI RAM KRIPAL YADAV)**

(a) & (b): The Ministry has sanctioned a total of 2151 works under PMGSY to Madhya Pradesh in the last three years. In respect of proposals of 504 roads and 145 bridges, the Empowered Committee within the Ministry has considered and advised the state to submit compliances on certain specific aspects which are awaited. Once received and examined at the level of the Ministry, these proposals would also be sanctioned.

(c): The State Governments are required to submit Detailed Project Reports (DPRs) to the Ministry for consideration/approval of projects under PMGSY. The project proposals are scrutinized by National Rural Roads Development Agency (NRRDA) to ensure that the proposals have been made duly keeping in view the programme guidelines and that they have been duly verified by the State Technical Agencies (STAs). The proposals of the State are then put up before the Empowered Committee, chaired by Secretary (RD) in the Ministry of Rural Development, for its consideration.
